## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

#### RAJYA SABHA UNSTARRED QUESTION NO. 1202

TO BE ANSWERED ON THE  $30^{\text{TH}}$  JULY, 2025/ SRAVANA 8, 1947 (SAKA)

#### **ESTABLISHMENT OF INDIAN LANGUAGES SECTION**

### 1202 # SHRI MITHLESH KUMAR: SHRI NARHARI AMIN:

Will the Minister of Home Affairs be pleased to state:

- (a) the number of sanctioned posts for the recently established Indian Languages Section;
- (b) whether Standard Operating Procedures (SOPs) have been formulated for integrating technology in the promotion of Indian languages under this Section;
- (c) the ways in which the Ministry ensures that the linguistic accuracy and authenticity of the translated documents is maintained so that interpretation related problems do not arise; and
- (d) if so, the safeguards or quality check mechanisms that are put in place to meet this purpose?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): The No. of sanctioned posts (Temporary) is 48.
- (b) to (d): Bhartiya Bhasha Anubhag has been set up under the Department of Official Language, Ministry of Home Affairs for translation of the correspondence between Central Government and State Government in the first Official Language of their respective states.

Senior Translators and Assistant Directors ensure the linguistic accuracy and authenticity of the translated documents.

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